

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 3161**

TO BE ANSWERED ON THURSDAY, 4TH AUGUST, 2016

BUDGETARY ALLOCATION

3161. **SHRIMATI MAUSAM NOOR:**

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of budgetary allocation for the Ministry of Law and Justice during each of the last three financial years and the current year;
- (b) whether the said allocation has been comparatively low *vis-a-vis* other countries; and
- (c) if so, the details thereof and the reasons therefor?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS
AND INFORMATION TECHNOLOGY
(SHRI P.P. CHAUDHARY)**

- (a) The annual budgetary allocation of Ministry of Law and Justice during each of the last three financial years and current year is as follows:

(Figure in Crore)

Annual Budget	Plan	Non-Plan	Total
2013-2014	1103.00	712.47	1815.47
2014-2015	1103.00	944.25	2047.25
2015-2016	806.65	2717.00	3523.65
2016-2017	900.00	4200.00	5100.00

- (b) & (c) Funds have been provided to the Ministry keeping in view of their operational requirement and fiscal constraints faced by the Government. Wide consultations are held with the Departments before deciding the budgetary resources. Since the priorities and resources differ from nation to nation, adequacy of our budgetary allocation cannot be compared *vis-a-vis* other nations.